



THE THIRTEENTH NLU ANTITRUST LAW MOOT COURT COMPETITION, 2022

National Law University, Jodhpur

In association with

Cyril Amarchand Mangaldas



cyril amarchand mangaldas
advocates & solicitors

KNOWLEDGE & RESEARCH PARTNERS



REGISTRATION FORM

(Please fill this form in block letters only)

INSTITUTION DETAILS

Name:

Address:

Contact Number:

E-Mail Address:

TEAM DETAILS

Speaker I

Title:

Name:

Contact Number:

E-Mail Address:

Speaker II

Title:

Name:

Contact Number:

E-Mail Address:

Researcher

Title:

Name:

Contact Number:

E-Mail Address:

Contact Person

(A member of the team to whom all communication related to the Competition shall be made)

Title:

Name:

Contact Number:

E-Mail Address:

REGISTRATION FEE

Payment Reference Number _____ dated _____

for an amount of Rupees One Thousand Five Hundred only (Rupees 1500/-) as registration fee for the above captioned Competition.

(Signature and Seal of the Head of the Institution)

Kindly confirm registration by e-mailing a soft copy of the duly completed Registration Form along with the confirmation of payment of the registration fee to antitrustnlumoot@gmail.com latest by February 2, 2022. The teams are requested to send in only typed copies of the form and the subject of the mail should read 'Registration Form Antitrust 2022'.

REGISTRATION FEE PAYMENT MODALITIES

1. For making an online payment, kindly access the NLUJ Online Fee Portal at “<http://www.nlujodhpur.ac.in/nlu-fees/>”.
 2. On the webpage please enter your Email Address and click on “Continue”.
 3. After clicking on “Continue”, you will be redirected to the page “Fee Details” wherein from the drop down list, please select the event that you are paying the fee for i.e. Thirteenth NLU Antitrust Law Moot Court Competition, 2022. Once you select the option, the event name and the fee amount shall automatically be filled i.e. Rupees 1500/-.
 4. You are requested to fill the remaining details on the form i.e. your Name, Mobile Number, Email Address and your Institute’s Name. You can leave the “Roll No.” field empty.
 5. After verifying your details on the next page, click on “Pay” to proceed to make the payment.
 6. You shall be redirected to the HDFC payment gateway portal wherein you can select your preferred mode of payment. After filling your required details, click on “Pay Now”.
 7. Upon successful payment, a receipt would be generated.
 8. After making the payment, please send an email to antitrustnlumoot@gmail.com with the Subject “Payment of Registration Fee_The Thirteenth NLU Antitrust Law Moot Court Competition 2022”, mentioning the Reference Number and attaching a copy of the Registration Form and receipt of the payment, latest by February 2, 2022.
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